

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

68(ND)/14

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.08.2019.**

**NAME OF THE COMPANY: Paramjit Singh Bawa V/s. M/s. Bawa
Promoters Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ankur S Kulkarni and Ms. Richa Bharadwaja, Advocates for
the Petitioner
Mr. Vivek Sinha and Mr. Himanshu, Advocates for R-5
Mr. Arun Kathpalia, Sr. Advocate with Ms. Kanchan Yadav, Ms.
Harshita Verma, Advocates for R-6
Ms. Swarnil Gupta, Advocate for R-8

ORDER

Ld. Counsels submits that the parties are exploring the possibility of
settlement. In view of the same, they pray for an adjournment. At request,
adjourned to 27th November, 2019.


**(L. N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**